

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 327 OF 2019 &  
IA NOS. 1291, 1292 & 1711 OF 2019**

**Dated : 19<sup>th</sup> September, 2019**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson  
Hon'ble Mr. Ravindra Kumar Verma, Technical Member**

**In the matter of:**

**Andhra Pradesh Power Coordination Committee & Ors. .... Appellant(s)  
Versus  
NSL Sugars (Tungabhadra) Limited & Anr. .... Respondent(s)**

Counsel for the Appellant(s) : Mr. Yelamanchili Shiva Santosh Kumar  
Mr. Rudrajit Ghosh

Counsel for the Respondent(s) : Ms. Ranjitha Ramachandran  
Mr. Shubham Arya for R-1

**ORDER**

Admit.

To hear interim relief application, objections to IA No. 1292 of 2019 shall  
be filed within one week.

List the matter on **26.09.2019**.

**(Ravindra Kumar Verma)  
Technical Member**

*mk/pk*

**(Justice Manjula Chellur)  
Chairperson**